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(b) whether there has beεn a proposal to appoint a local man as Chief Secretary of the State; if so, what was the decision of the Government of India in the matter?

Oral Answers

THE MINISTER FOR STATES (SHRI K. N. KATJU): (a) Thirty-nine.

(b) No.

श्री कें नारायणपा: क्या यह सही है कि गवर्नमेंट आफ़ इंडिया ने बाहर के अफ़सरों को वापस बुलाने का सुझाव स्टेट गवर्नमट को विया है?

†[Shri K. NARAYANAPPA: Is it a fact that the Government of India has suggested to State Governments that the officers from outside should be sent back?]

श्री के एन काटजू: अभी कोई विचार नहीं है ।

†[SHRI K. N. KATJU: There is no such proposal at present.]

श्री कें नारायणपा : क्या यह सही है कि मैसूर के सिविलियन मिस्टर श्रीनिवास, आई० सी० ऐस०, को चीफ़ सेकेंटरी की हैसियत से हैदर.बाद को भेजा है ? क्या यह पोस्ट टेम्पररी है या परमानेण्ट ?

†[SHRI K. NARAYANAPPA: Is it a fact that Mr. Srinivas, I.C.S., a Mysore Civilian, is being sent to Hyderabad as Chief Secretary? Is the appointment temporary or permanent?]

श्री के ० ऐन ० काटजू: भेजा जरूर है मगर टेम्परेरी होना चाहिये क्योकि जो भी भेजे जाते हैं वह टेम्परेरी होते हैं।

†[Shri K. N. KATJU: He is being sent no doubt but the appointment should be temporary because such appointments are generally temporary.]

SHRI CHANNA REDDY : May I know whether there is any proposal

to appoint an outsider as the Chief Justice of the Hyderabad High Court?

SHRI K. N. KATJU: Does this question arise?

MR. CHAIRMAN: Not from this.

RECALL OF COUNSELLORS IN HYDERABAD STATE

\*68. SHRI K. NARAYANAPPA: Will the Minister for STATES be pleased to state:

- (a) whether Government propose to recall the two Counsellors in Hyderabad; and
  - (b) if so, when ?

THE MINISTER FOR HOME AFFAIRS AND STATES (SHRI K. N. KATJU) (a): No.

(b) Does not arise.

श्री कें नारायणपाः क्या सरकार को यह मालूम है कि हैदराबाद के फ़ाइनेन्स मिनिस्टर ने हैदराबाद की असेम्बली में अपने बजट भाषण में दो कौंसिलरों के वापस बुलाने का कोई सुझाव रखा था ?

†[SHRI K. NARAYANAPPA: Is the Government aware that the Finance Minister of Hyderabad in the course of his Budget speech in the Hyderabad Assembly made the proposal that the two Counsellors should be recalled?]

श्री के॰ एन॰ काटज्: यह बात शुझे मालूम नहीं है ।

†[SHRI K. N. KATJU: I am not aware of it.]

SHRI C. G. K. REDDY: It is not fair.

SHRI P. SUNDARAYYA: Did the hon. Minister receive any direct communication from Hyderabad asking for their recall?

SHRI K. N. KATJU: No.